

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 4221
TO BE ANSWERED ON 29.03.2022

LAND RECORDS MANAGEMENT

**4221. SHRIMATI VANGA GEETHA VISWANATH:
SHRI KOTHA PRABHAKAR REDDY:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps being taken for Land Records Management in the country, State-wise including Andhra Pradesh and Telangana since 2015 onwards as efficient use of land resources is a strong imperative and States will be encouraged to adopt Unique Land Parcel Identification Number to facilitate IT-based management of records as the facility for transliteration of land records across any of the Schedule VIII languages will also be rolled out; and
- (b) the details of progress made including the funds sanctioned/spent till now since 2015 onwards, State wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)**

(a) Digital India Land Records Modernization Programme (DILRMP) is being implemented as a Central Sector Scheme with effect from 1st April, 2016 with 100 % funding by the Centre. The objective of DILRMP is to develop a modern, comprehensive and transparent land record management system with the aim to develop an Integrated Land Information Management System which will inter alia: (i) improve real-time information on land; (ii) optimize use of land resources; (iii) benefit both landowners and prospectors; (iv) assist in policy and planning; (v) reduce land disputes; (vi) check fraudulent/benami transactions ; (vii) obviate need of physical visits to Revenue/Registration offices and (viii) enable sharing of information with various organization/agencies.

(b) Substantial progress has been achieved in various components of the Programme as given under as on 24.03.2022:

S. No.	Component	Units	Total	Completed
1	Computerization of Land Records			
a	Computerization of Record of Rights (RoRs)	No. of Villages	656515	611238(93.10%)
b	Digitization of Cadastral Maps/FMBs	No. of Maps / FMBs	16272264	11152761(68.54%)
c	Cadastral maps linked to RoR	No. of Villages	656515	378975(57.73%)
2	Computerization of Registration			
a	Computerization of SROs	No. of SROs	5223	4884(93.51%)
b	Integration of SROs and Revenue Office	No. of SROs	5223	3997(75.36%)
3	Establishment of Modern Record Room	No. of Tehsils	6719	2516(37.44)
4	Survey / re-Survey	No. of Villages	656515	75607(11.52%)

State/UT-wise details are available at www.dilrmp.gov.in. State/UT wise details of funds released under DILRMP since 2015 are given in **Annexure**.

Annexure

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 4221 for answer on 29.03.2022

Funds Releases under the DILRMP (2015-16 to 2021-22 till 24.03.2022) (Rs. in lakh)								
Sl. No.	States/UTs	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh		2000.00	1950.00			6851.65	6627.25
2	Arunachal Pradesh	147.34					23.52	
3	Assam		1523.00				1021.2	718.7
4	Bihar						264.74	6453.83
5	Chhattisgarh						1106.85	
6	Gujarat	2700.00	1000.00	1000.00			94.52	
7	Goa						23.52	162
8	Haryana	80.00	49.02					
9	Himachal Pradesh	50.00	4.00	10.00		657	606.56	
10	Jammu & Kashmir			477.00	30		1206.08	
11	Jharkhand		1000.00	250.00	1140		2525.51	740
12	Kerala		1249.00		490.81			
13	Madhya Pradesh		2500.00	1754.00			3089.77	146.25
14	Maharashtra						34.2	1175
15	Manipur					500	77.81	
16	Mizoram	119.55	200.00			32.74	497.61	136.79
17	Nagaland	120.00						
18	Odisha						2500	
19	Rajasthan		2000.00	2645.00	1500	323.22	1752.75	4826.601
20	Sikkim		76.74	314.88	93.21			786.73
21	Tamil Nadu	277.13	40.00	10.00	1035	153.34	162.5	
22	Telangana							
23	Tripura	13.11	51.00	685.12				
24	Uttar Pradesh				2325		53.52	
25	Uttarakhand		10.00	7.29		2162.02		1166.269
26	West Bengal		1658.25				337.5	
27	A & N Islands			100.00				
28	Chandigarh		69.60				19.6	
29	Lakshadweep		50.00					
30	Puducherry			154.00				
31	Laddakh							300
	Total All States/UTs	3507.13	13480.61	9357.29	6614.02	3828.32	22249.41	23239.42
